

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 320**

IA-5144/2023 IA-5145/2023 IA-4466/2023

In

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Earthcon Universal Infratech Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 12.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Rishabh Jain, Advocate.

For Homebuyers : Mr. Sanjay Khanna, Mr. Pragya Bhushan,  
Mr. Karandeep Singh, Mr. Tarandeep Singh, Advocates

For the GNIDA : Mr. Pankaj Pandey, Mr. Girish Tripathi, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel appearing for the GNOIDA seeks time to bring the affidavit on record the affidavit filed pursuant to the order dated 22.03.2024. Three days time granted.

List the matter on **26.04.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**